

LIR No. 1692/19

Radhika Joshi vs. M/s Sanatan Dharam Swaraswati Bal Mandir & Anr.

18.08.2020

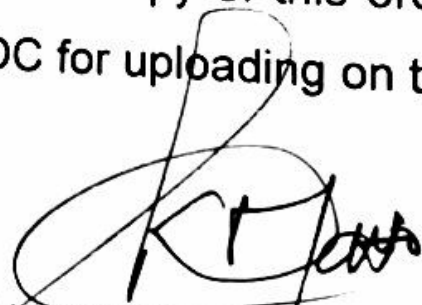
At 03.55 P.M.

Present: Sh. Sunil Verma, clerk for the management No.1.

Clerk of the management No.1 has filed the original application on behalf of management no.1 for setting aside order dated 14.01.2020, written statement and letter of authority in compliance of order dated 11.08.2020.

Ahlmad is directed to put up the same on the date already fixed i.e. 18.09.2020.

Ahlmad is directed to send the copy of this order to the concerned official of District Court, RADC for uploading on the official website of the District Court.



(PAWAN KUMAR MATTO)
Presiding Officer Labour Court-IX
Rouse Avenue Courts/New Delhi
18.08.2020